

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/110/KOB/2024 in CP(C/ACT)/07/KOB/2024
SECTION	SEC. 277 (4) C/ACT.
NAME OF PARTIES	ADV. G. RAJESH KURUP (COMPANY LIQUIDATOR) IN M/S HUG DIGITAL PRIVATE LIMITED (IN LIQUIDATION )
PETITIONERS ADVOCATE/ PROFESSIONAL	ADV. G RAJESH KURUP (COMPANY LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

25 JUNE 2024

## ORDER

### IA(C/ACT)/110/KOB/2024 in CP(C/ACT)/07/KOB/2024

This is an IA bearing No. 110/KOB/2024 filed by the Company Liquidator of M/s. Hug Digital Private Limited (in Liquidation) seeking constitution of Winding Up Committee under Section 277(4) of the Companies Act, 2013.

Learned Company Liquidator, Mr. G Rajesh Kurup is physically present in court.

Matter renotified to **18.07.2024**.

**Sd /-**

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

**Sd /-**

T.KRISHNA VALLI  
MEMBER (JUDICIAL)